GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO.: 1902 (To be answered on the 22nd September 2020)

TRANSPORTATION OF ESSENTIAL MEDICAL CARGO UNDER LIFETIME UDAN

1902. MS. PRATIMA BHOUMIK

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has data with regard to the total number of passengers returning to India under Vande Bharat Mission and if so, the details thereof, country-wise along with the passengers's details, State-wise especially Maharashtra;
- (b) whether the Government has any data with regard to the transportation of essential medical cargo under Lifeline UDAN and if so, the State-wise details thereof along with the charges charged, if any; and
- (c) whether the Government has given any conditional exemption to any State Government agency for Remotely Piloted Aircraft System during the last six months and if so, the details thereof?

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

- (a) Vande Bharat Mission consists of special repatriation flights operated by Indian carriers and chartered flights operated by both Indian and foreign carriers. As per information provided by the Ministry of External Affairs (MEA), till 31.08.2020, more than 11 lakh Indians (excluding land border crossings) have returned to India under the Vande Bharat Mission. Countrywise and State-wise number of passengers returned are at Annexure A.
- (b): Ministry of Civil Aviation launched 'Lifeline UDAN' on 26.03.2020. Lifeline UDAN was an initiative to ensure a steady supply of essentials as well as medical supplies, PPEs (Personal Protective Equipment), test kits etc. to all parts of the country. For this purpose, the Ministry facilitated establishing Lifeline UDAN mechanism to match the requirements/consignments of States

/UTs/MoHFW (HLL & ICMR)/other Ministries with special flight plans.

Initially, the consignor State Govts./UTs/agencies were to incur the transportation cost for Lifeline UDAN flights. However, a contingency expenditure plan for excess expenditure upto a total amount of Rs.30 crore was approved for payments of Lifeline UDAN operations to be made by MoCA. As of 18.09.2020, an amount of Rs.18.95 crore has been reimbursed by MoCA to airlines/ground handling agencies for Lifeline UDAN flights. Statewise details of flights are at Annexure B.

(c): The Ministry of Civil Aviation, upto 31.08.2020, has granted conditional exemption to the following State Government agencies for Remotely Piloted Aircraft System:

i. Maharashtra State Electricity Transmission Co. Ltd.

ii.Commissionerate of Agriculture, Government of Rajasthan

iii. Department of Agriculture, Agriculture Education and Research, Government of Uttar Pradesh

iv. Agriculture and Farmers Welfare Department, Government of Haryana v.Directorate of Plant Protection, Quarantine and Storage (DPPQS), Faridabad

vi. Government Aviation Training Institute, Bhubaneswar

vii. Telangana State Aviation Academy, Hyderabad

2957

COUNTRY WISE NUMBER OF REPATRIATED INDIANS TILL 31.08.2020 SI. No. COUNTRY NO. OF REPATRIATED INDIANS 1. **AFGHANISTAN** 902 2. **ALGERIA** 649 3. ANGOLA 531 4. **ARMENIA** 720 5. **AUSTRALIA** 7110 6. AZERBAIJAN 186 7. BAHRAIN 22769 8. **BANGLADESH** 5019 9. **BARBADOS** 115 10. **BELARUS** 225 11. **BELGIUM** 287 12. BHUTAN 85 13. BRAZIL 510 14 **BRUNE!** 272 15. **BULGARIA** 499 16. **CAMBODIA** 289 17. CANADA 11384 18. CHINA 513 19. **DENMARK** 52 20. **DJIBOUTI** 233 21. **EGYPT** 1890 22. **ETHIOPIA** 6101 23. FIJI 5 24. **FINLAND** 219 25. **FRANCE** 12385 26. **GEORGIA** 862 27. **GERMANY** 14108 28. **GHANA** 302 29. **GREECE** 163 30. HONG KONG 762 31. **INDONESIA** 2585 32. IRAN 3113 33. **IRAQ** 6661 34. **IRELAND** 485 35. **ISRAEL** 438 36. **ITALY**

1161

1081

COUNTRY WISE NUMBER OF REPATRIATED INDIANS TILL 31.08.2020 Sl. No. **COUNTRY** NO. OF REPATRIATED INDIANS 37. **JAPAN** 2699 38. **JORDAN** 400 39. **KAZAKHSTAN** 3685 40. 1124 **KENYA** 41. **KUWAIT** 84153 42. **KYRGYZSTAN** 11142 43. LAOS 427 44. **LATVIA** 5 45. LEBANON 893 46. **MADAGASCAR** 84 47. **MALAYSIA** 11464 48. **MALDIVES** 6747 49. **MALTA** 102 50. **MAURITIUS** 900 51. **MEXICO** 228 52. **MOLDOVA** 243 17 53. **MONGOLIA** 54. 659 **MYANMAR** 55. **NEPAL** 332 56. **NETHERLANDS** 3330 **NEW ZEALAND** 57. 1835 **NIGERIA** 4398 58. 59. 267 **NORWAY** 60. **OMAN** 75367 671 61. **PAKISTAN** 62. 7017 **PHILIPPINES** 336 63. **POLAND** 64. **PORTUGAL** 54 65. 95652 **QATAR** 8 66. **ROMANIA** 67. RUSSIA 8471 138459 68. SAUDI ARABIA 69. **SCOTLAND** 35 70. **SEYCHELLES** 864 71. **SINGAPORE** 20195

72.

73.

SOUTH AFRICA

SOUTH KOREA

COUNTRY WISE NUMBER OF REPATRIATED INDIANS TILL 31.08.2020			
Sl. No.	COUNTRY	NO. OF REPATRIATED INDIANS	
74.	SPAIN	1117	
75.	SRI LANKA	7208	
76.	SUDAN	125	
77.	SWEDEN	1270	
78.	SWITZERLAND	7	
79.	SYRIA	12	
80.	TAIWAN	108	
81.	TAJIKISTAN	1374	
82.	TANZANIA	1640	
83.	THAILAND	1824	
84.	TUNISIA	25	
85.	TURKEY	1102	
86.	TURKMENISTAN	38	
87.	UNITED ARAB EMIRATES	394950	
88.	UNITED KINGDOM	32645	
89.	UKRAINE	8205	
90.	UNITED STATES OF AMERICA	66692	
91.	UZBEKISTAN	636	
92.	VIETNAM	648	
93.	YEMEN	76	
94.	ZIMBABWE	5	
95.	OTHERS	1299	

STATE W	STATE WISE NUMBER OF REPATRIATED INDIANS TILL 31.08.2020				
SI. No.	STATE	NO. OF REPATRIATED INDIANS			
1.	A & N ISLANDS	45			
2.	ANDHRA PRADESH	31061			
3.	ARUNACHAL PRADESH	41			
4.	ASSAM	1005			
5.	BIHAR	32056			
6.	CHANDIGARH	1593			
7.	CHHATTISGARH	878			
8.	D & N HAVELI	40			
9.	DAMAN AND DIU	132			

STATE WISE NUMBER OF REPATRIATED INDIANS TILL 31.08.2020

Sl. No.	STATE	NO. OF REPATRIATED INDIANS
10.	DELHI	183923
11.	GOA	9096
12.	GUJARAT	22818
13.	HARYANA	6423
14.	HIMACHAL PRADESH	1570
15.	JAMMU AND KASHMIR	4963
16.	JHARKHAND	2249
17.	KARNATAKA	51564
18.	KERALA	334523
19.	LADAKH	486
20.	LAKSHADWEEP	866
21.	MADHYA PRADESH	3238
22.	MAHARASHTRA	80098
23.	MANIPUR	393
24.	MEGHALAYA	87
25.	MIZORAM	126
26.	NAGALAND	81
27.	ODISHA	10590
28.	PUDUCHERRY	1085
29.	PUNJAB	29922
30.	RAJASTHAN	30367
31.	SIKKIM	90
32.	TAMIL NADU	96135
33.	TELANGANA	56678
34.	TRIPURA	545
35.	UTTAR PRADESH	101384
36.	UTTARANCHAL	2877
37.	WEST BENGAL	11529

Details of Lifeline Udan Flights				
Name of State/UT	No. of Lifeline Udan flights			
Andhra Pradesh	5			
Arunachal Pradesh	1			
Assam	48			
Bihar	6			
Chhattisgarh	5			
Goa	6			
Gujarat	11			
Haryana	0			
Himachal Pradesh	0			
Jharkhand	5			
Karnataka	32			
Kerala	10			
Madhya Pradesh	3			
Maharashtra	65			
Manipur	14			
Meghalaya	0			
Mizoram	6			
Nagaland	13			
Odisha	10			
Punjab	7			
Rajasthan	0			
Sikkim	1			
Tamil Nadu	33			
Telangana	19			
Tripura	23			
Uttarakhand	1			
Uttar Pradesh	4.			
West Bengal	42			
Andaman & Nicobar Islands	6			
Chandigarh	0			
Delhi	97			
Dadra & Nagar Haveli and Daman & Diu	0			
Jammu & Kashmir	30			
Ladakh	15			
Lakshadweep	0			
Puducherry	0			
Total	518			

Out of total Lifeline Udan flights of 588, remaining Lifeline Udan flights flown by IAF on the direct request from State Governments.

Note:

- 1. Some of these flights would be positioning and base leg flights.
- 2. In North East & JK some flights had to be diverted and scheduled again due to bad weather.
- 3. In addition some operation were carried out directly on demand of the state government.